

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2045
ANSWERED ON:02.12.2011
NAPHTHA BASED POWER PROJECTS
Naranbhai Shri Kachhadia

Will the Minister of POWER be pleased to state:

- (a) the number of power projects cleared/sanctioned by the Government with Naphtha as feed stock during the last three years and the current year, State-wise;
- (b) the total power generation in MW expected from Naphtha-based projects in the country;
- (c) the average power generation cost per unit from the said projects;
- (d) whether the Government proposes to import Naphtha for the purpose;
- (e) if so, the details thereof, State/UT wise; and
- (f) the annual foreign exchange likely to out go when all projects are commissioned?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a)to(f): As per the Electricity Act, 2003, techno-economic clearance for thermal projects is not required from Central Electricity Authority (CEA). As such no proposals for thermal power projects are being received in CEA for techno-economic clearance. As per information available in CEA, no Naphtha based power project is under construction in the country.